

Filing no. 8289/2020 (A.B.A.)

Tulsi Yadav and ors. Vs The State of Jharkhand

Name of advocate:- Vikash Anand

Defects :

- 5 (e) Execution of petitioner no. 1 and 5 at vak differs from their names in the same.
- 9 (i) Affidavit appears to be older than seven days.
- (ii) Address of the deponent at affidavit may be verified from his adhaar card.
- (iii) Para 1 of affidavit may be verified/ corrected.
- (iv) Multiple pagination is appearing at annex 1.
- (v) Page no. 13 is handwritten. True typed copy of the same may be given.
- (vi) Name of the Ld. J.M. at para 1 and prayer may be verified from impugned order.
- (vii) Serial number of petitioners at para 8 may be verified from FIR.